

>

12.13 hrs.

STANDING COMMITTEE ON URBAN AND RURAL DEVELOPMENT

Fiftieth Report

Title: Presentation of the Fiftieth Report of the Standing Committee on Urban and Rural Development (2003) on the Provision of the Municipalities (Extension to the Scheduled Areas) Bill, 2001.

SHRI CHANDRAKANT KHAIRE (AURANGABAD, MAHARASHTRA): I beg to present the Fiftieth Report (Hindi and English versions) of the Standing Committee on Urban and Rural Development (2003) on 'The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001'.

MR. SPEAKER: Hon. Members, we now go to 'Zero Hour'. I would request all the Members not to be impatient. Please sit down. There is no necessity of becoming impatient. There are several notices which are pending for the last one week. I would like to take maximum notices of 'Zero Hour' today. But let every Member speak for a few minutes as we do every time. Let me go ahead with disposing of..

...(Interruptions)

MR. SPEAKER: Please sit down when I am making my point clear. I want to help those Members who are giving notices again and again and, therefore, please cooperate with me. After every Member speaks and makes his point clear, I permit another Member to speak. The first one is Shri Prabunath Singh.

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): I know your ruling. I have observed on a very important issue, three times in the last Session, two times in this Session, I gave the notice. It was regarding DDA scam. Three times in the last Session in my record and this time today also, fourth time I am raising this issue. No statement is made by the Minister in the House. Nothing has been done regarding the rocking DDA scam. Why should they not be taken up? Three times I raised the issue in the last Session and the Minister did not reply.

MR. SPEAKER: I will take it up as per rules as early as possible.

श्री कीर्ति झा आज़ाद (दरभंगा) : अध्यक्ष महोदय, मैं प्रभुनाथ सिंह जी के साथ एसोसिएट करना चाहता हूँ। (व्यवधान)